

**श्री सभापति:** आप तो रिश्तों को बहुत जल्दी भूल जाते हैं, आपको रिश्ते याद ही कहाँ रहते हैं! रिश्तों की अहमियत समझिए थोड़ा। इन रिश्तों की तिलांजलि नहीं दी जाती है, इन रिश्तों को पूजा जाता है, सृजन किया जाता है। चोट करनी है, तो दिमाग पर कीजिए, दिल पर नहीं।

Shri Harsh Mahajan has been Cabinet Minister of Animal Husbandry in the Government of Himachal Pradesh from 2003 to 2008. He has been a recipient of Himachal Kesri Award in 2007 for his exemplary contributions to public life.

He is married to Shrimati Uma Mahajan and the couple is blessed with son Viraj Mahajan and daughter Subhadra.

Hon. Members, on my own and on behalf of this House, I wish him a happy, long and healthy life and extend greetings to his family members.

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#### PAPERS LAID ON THE TABLE

MR. CHAIRMAN: Papers to be laid on the Table.

- I. **Heritage Bye-Laws for Ancient Monuments and Archaeological Sites and Remains**
- II. **Reports and Accounts (2022-23 and 2023-24) of Tibet House, New Delhi; Indian Museum, Kolkata; Sahitya Akademi, New Delhi; and Victoria Memorial Hall, Kolkata and related papers**

THE MINISTER OF CULTURE (SHRI GAJENDRA SINGH SHEKHAWAT): Sir, I lay on the Table:—

- I. A copy each (in English and Hindi) of the following Heritage Bye-laws of the Ministry of Culture, under sub-section (6) of Section 20E of the Ancient Monuments and Archaeological Sites and Remains Act, 1958:-
  - (1) Heritage Bye-Laws for The Bridge over Beta (Behta) River and the temple attached to it, Tikaitganj, (Tehsil - Malihabad, District — Lucknow, Uttar Pradesh).
  - (2) Heritage Bye-Laws for Hammam Khana, Chowk Mohalla, Burhanpur, Madhya Pradesh.
  - (3) Heritage Bye-Laws for “Two tombs, viz., the first octagonal and known as the tomb of Muhammad Momin, the ‘Ustad’, now empty, and the other square and known as the tomb of Haji Jamal, his pupil; the latter contains 5 graves inside and one on a platform outside” Nakodar, District Jalandhar,

Punjab.

- (4) Heritage Bye-Laws for the site of the Stupa and Monastery of the Sakyas at Piprahwa (Tehsil and District — Siddharth Nagar, Uttar Pradesh).
- (5) Heritage Bye-Laws for The Dome of Shah Nawaz Khan, Burhanpur, Madhya Pradesh.
- (6) Heritage Bye-Laws The Group of Temples known as Brindaban Chandra's Math, Guptipara, District Hooghly, West Bengal.
- (7) Heritage Bye-Laws for Cemeteries, Mauza Kydganj, District — Prayagraj, Uttar Pradesh.
- (8) Heritage Bye-Laws for Bibi Sahib's Masjid, Burhanpur, Madhya Pradesh.
- (9) Heritage Bye-Laws for Ancient Site and Buddhist Stupa, Sanghol, District- Fatehgarh Sahib, Punjab
- (10) Heritage Bye-Laws for Ancient Site known as Fazilnagar Ka Kot comprised in survey plot Nos 766, 782 and part of survey plot Nos 757, 758 and 759, District-Kushinagar, Uttar Pradesh.
- (11) Heritage Bye-Laws for Mounds locally known as PenahiaJhar, KharahuaJhar, Ora Jhar situated on the road from Balrampur near the ancient remains of Saheth-Maheth (Shravasti), District- Balrampur, Uttar Pradesh.
- (12) Heritage Bye-Laws for Lord Cornwallis Tomb, Ghazipur, Uttar Pradesh.
- (13) Heritage Bye-Laws for Ancient Excavated Sites and Remains, Village Khawli Sera, Purola, District - Uttarkashi, Uttarakhand.
- (14) Heritage Bye-Laws for Lakha Mandal temple and images in its vicinity, Village Lakhamandal, Tehsil Chakrata, District Dehradun, Uttarakhand.
- (15) Heritage Bye-Laws for Imambara of Asaf-ud-Daula, Masjid connected with Asaf-ud-Daula and Rumi Darwaza close to Asaf-ud-Daulalmambara at Hussainabad, Tehsil Lucknow Sadar, District Lucknow, Uttar Pradesh.

[Placed in Library. For (1) to (15), see No. L. T. 1456/18/24]

II. A copy each (in English and Hindi) of the following papers: -

- (i) (a) Annual Report of the Tibet House, New Delhi, for the year 2022-23.
- (b) Annual Accounts of the Tibet House, New Delhi, for the year 2022-23 and the Audit Report thereon.
- (c) Review by Government on the working of the above Centre.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above.

[Placed in Library. See No. L. T. 1451/18/24]

(ii) (a) Annual Report and Accounts of the Indian Museum, Kolkata, West Bengal, for the year 2023-24, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Museum.

[Placed in Library. *See* No. L. T. 1454/18/24]

(iii) (a) Annual Report and Accounts of the Sahitya Akademi, New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Akademi.

[Placed in Library. *See* No. L. T. 1452/18/24]

(iv) (a) Annual Report and Accounts of the Victoria Memorial Hall, Kolkata, West Bengal, for the year 2023-24, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Memorial.

[Placed in Library. *See* No. L. T. 1453/18/24]

I. **Report and Accounts (2023-24) of NRDC, New Delhi; CEL, New Delhi; NPCIL, Mumbai; BHAVINI, Chennai; CIC, New Delhi; Kendriya Bhandar, New Delhi and related papers.**

II. **Report and Accounts (2023-24) of Various Institutes, Society, and Centre and related papers**

III. **Report and Accounts (2023-24) of IITM, Pune; NIOT, Chennai; NCESS, Thiruvananthapuram; INCOIS, Hyderabad; NCPOR, Goa and related papers**

THE MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY; THE MINISTER OF STATE OF THE MINISTRY OF EARTH SCIENCES; THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS; AND THE MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY (DR. JITENDRA SINGH): Sir, I lay on the Table:—

I. A

(i) (a) Seventieth Annual Report and Accounts of the National Research Development Corporation (NRDC), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.